

Title: Need to expedite the recognition of B.Ed. colleges in Andhra Pradesh by National Council for Teacher Education.

SHRI K. YERRANNAIDU (SRIKAKULAM): Sir, the Government of Andhra Pradesh, after a detailed manpower planning had granted "No Objection Certificate" to 207 B.Ed. colleges in December, 2001. Teams from the National Council for Teacher Education visited the proposed institutions during May-July, 2002 but the process was not completed because of a legal hurdle. The State Government has ensured that they adhere to the norms and standards set by NCTE. The institutions seeking permission to start B.Ed. courses were properly scrutinised in a transparent manner. The State Government has a computerised database of all faculty members and infrastructural facilities of the college.

In spite of the proactive and co-operative stance of the State Government, the NCTE has delayed the decision affecting the educational prospects of over 20,000 students who are waiting for admission to the B.Ed. courses. On the oral directions of the Chairperson of the NCTE on 29.01.2003, the issue was postponed to the first week of February in spite of a written clearance given by him. This is putting a damper on the State's efforts to expand the education facilities of the teacher both qualitatively and quantitatively.

I therefore request the Government of India to accord approval to all pending applications from Andhra Pradesh for granting recognition to the B.Ed. colleges that meet the norms and standards set by NCTE and clear them as early as possible to complete the ongoing counselling process.